

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 3rd Day of May, 2019)

Present:

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Original Application No.330/00400/2019
(U/S 19, Administrative Tribunal Act, 1985)

Lakshmi Narayan aged about 59 years, S/o Late Sukhdev R/o MAP
87-B, Railway Colony, Govindpuri Station, Kanpur.

..... Applicant

By Advocate: Shri R.C. Tiwari/Shri Anish Kr. Singh

Versus

1. Union of India through General Manager, North Central Railway, Allahabad.
2. Divisional Railway Manager, North Central Railway, Allahabad.
3. Senior Divisional Railway Manager (Personnel), North Central Railway, Jhansi.
4. Senior Divisional Electrical Engineer (General), North Central Railway, Jhansi.
5. Assistant Divisional Electrical Engineer (General) North Central Railway, Jhansi.
6. Senior Section Engineer, ELM, North Central Railway, Jhansi.

..... Respondents

By Advocate: Shri S.M. Mishra

O R D E R

1. Heard Shri Anish Kr. Singh, learned counsel for the applicant and Shri S.M. Mishra, learned counsel for the respondents.
2. Learned counsel for the applicant fairly submitted that suspension order of the applicant dated 19.11.2018 has been revoked by the respondents by his order dated 25.4.2019 and

he seeks to withdraw the present OA. Copy of the order dated 25.4.2019 is taken on record.

3. In view of submission of learned counsel for the applicant, the O.A. is dismissed as withdrawn. No order as to costs.

(Rakesh Sagar Jain)

Member (J)

Manish/-